

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: BEE KAY PRECISION (INDIA) PRIVATE LIMITED Date of Commencement of Liquidation: 10-02-2020; List of Stakeholders as on Date: 04-03-2021; Name of IP: Mr. Pawan K Goel; Last 5 digit of registration number: 10392

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs								NA
2	Liquidation costs incurred till date				89648				NA
3	Secured financial creditors	1	83621677	1	83621677		0	0	<a href="#">Annexure 3</a>
4	Unsecured financial creditors	1	3695649	1	3490884		204764		<a href="#">Annexure 4</a>
5	Operational creditors (Workmen)								<a href="#">Annexure 5</a>
6	Operational creditors (Employees)	1	625000	1	625000		0	0	<a href="#">Annexure 6</a>
7	Operational creditors (Government Dues)	1	28870404	1	28870404		0	0	<a href="#">Annexure 7</a>
8	Operational creditors (other than Workmen, Employees and Government Dues)	24	63696273	10	19173267		44523005		<a href="#">Annexure 8</a>
9	Other stakeholders, if any (other than financial creditors and operational creditors)								<a href="#">Annexure 9</a>
Total		28	180509003	14	135870880	0	44727769	0	